

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

**ITEM No. 01**  
**(IB)-947(PB)/2020**

**IN THE MATTER OF:**

State Bank of India

v.

Shagufta Khan

.... Applicant/petitioner

.... Respondent

**Order under Section 95 of Insolvency & Bankruptcy Code**

**Order delivered on 24.09.2020**

**CORAM:**

**SH. B.S.V. PRAKASH KUMAR**  
**HON'BLE ACTG. PRESIDENT**

**SH. HEMANT KUMAR SARANGI**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Petitioner

Mr. Abhishek Anand & Mr. Sumit Bindal, Advs.

**ORDER**

At request, list the matter for hearing on **29.09.2020**.

—sd—

**(B.S.V PRAKASH KUMAR)**  
**ACTG. PRESIDENT**

—sd—

**(HEMANT KUMAR SARANGI)**  
**MEMBER (TECHNICAL)**